

No.B.13021/101/2020-DMR
GOVERNMENT OF MIZORAM
DISASTER MANAGEMENT & REHABILITATION

Dated Aizawl, the 22nd May 2020

ORDER

Consequent upon the decision of the Government of India to resume domestic air travel of passengers with effect from 25th May, 2020, and in pursuance of Ministry of Civil Aviation's Order No. AV.29017/5/2020-DT dated 21.05.2020, the extant Order for closure of Lengpui Airport conveyed vide this Department's Order of even no. dated 23.03.2020 is hereby revoked with effect from 00:00 hours of 25.05.2020 till further orders.

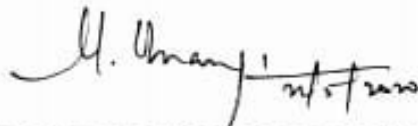
Sd/- LALNUNMAWIA CHUAUNGO

Chief Secretary/Chairman
State Executive Committee

Memo No. B.13021/101/ 2020-DMR : Dated Aizawl, the 22nd May 2020

Copy to:

1. *Secretary to Governor, Mizoram.*
2. *P.S to Chief Minister & Chairman, SDMA, Mizoram.*
3. *P.S. to Deputy Chief Minister.*
4. *P.S. to Speaker, Mizoram.*
5. *P.S to all Ministers/ Ministers of State/ Dy. Speaker/ Dy. Govt. Chief Whip/ Vice-Chairman, State Planning Board, Mizoram.*
6. *Director General of Civil Aviation, Government of India for information.*
7. *Sr.PPS to the Chief Secretary.*
8. *Addl. Chief Secretary/ Secretary GAD for information & necessary action.*
9. *All Constitutional and Statutory Bodies, Mizoram.*
10. *Director General of Police, Mizoram.*
11. *All Administrative Heads of Departments, Govt. of Mizoram.*
12. *All Heads of Departments.*
13. *All Deputy Commissioners.*
14. *All Superintendents of Police.*
15. *Director, I&PR.*



(Dr. MALSAWMTLUANGA FANCHUN)

Under Secretary to the Government of Mizoram
Disaster Management & Rehabilitation Department